

CENTRAL ADMINISTRATIVE TRIBUNAL**BANGALORE BENCH: BANGALORE****ORIGINAL APPLICATION NO.170/00019/2019****DATED THIS THE 22nd DAY OF JANUARY, 2020****HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER****HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER**

M.Lakshmipathi Reddy
S/o M.Venkata Reddy
Aged 37 years
Loco Pilot (Goods)
S.W.Railway, Bangalore Division.

...Applicant

(By Advocate Sri K.Shivakumar)

Vs.

1. Union of India
Rep. by General Manager
South Western Railway
Hubli-580020.
2. Senior Divisional Personnel Officer
South Western Railway
Bangalore-560023.Respondents

(By Advocate Shri J.Bhaskar Reddy)

O R D E R (ORAL)**(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))**

Since Sri Satyanarayana Nanda was reverted vide order No.B/P.524/V/Rng/Pay fixation/2019 dtd.06.01.2020, the OA has become infructuous. Therefore, the OA is dismissed but with liberty. No costs

(C.V.SANKAR)
MEMBER (A)
/ps/

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA.No.170/00019/2019

Annexure-A1: Seniority list dtd.9.12.2010
Annexure-A2: Seniority list dtd.30.4.2013
Annexure-A3: Office order dtd.14.7.2015
Annexure-A4: Office order dtd.15.6.2017
Annexure-A5: Representation dtd.13.12.2017
Annexure-A6: Seniority list dtd.14.9.2017
Annexure-A7: Office order dtd.12.7.2018
Annexure-A8: Communication dtd.5.7.2018
